CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. NO. 350/534/2016

O.A. NO. 350/40/2009 M.A. NO. 350/238/2017

M.A. NO. 350/568/2016

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

Dulumani Devi

..... Applicant

Dated: 22.11.2017

M/o Defence

... Respondents.

For the applicant

Mr. K. Sarkar, Counsel

For the respondents

: Mr. S. Baneriee, Counsel

ORDER (Oral

Bidisha Banerjee, Judicial Member

Heard both sides on the MA

- 2. M.A. No. 350/568/2016 has become infructuous as so it is disposed of.
- 3. M.A. No.350/238/2017 is allowed. The applicant of M.A. is allowed to be substituted in place of the original applicant in the OA Ld. Counsel for applicant is directed to carry out necessary amendments in the cause title.

MA. NO. 350/534/2016

The respondents are directed to furnish the report about compliance of the direction of this Tribunal by 4 weeks. List this matter on 05.01.2018.

(Jaya Das Gupta) Member (A) (Bidisha Banerjee) Member (J)

drh

